

(D)

OPEN COURT
CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

DATED: THE 20 TH DAY OF NOVEMBER 1997

CORAM : Hon'ble Mr. D.S.Baweja, A.M.

ORIGINAL APPLICATION NO.1061 OF 1996

B.N.Verma S/o Late M.N.Varma aged about 51 years
Chief Traffic Inspector (Safety) Varanasi.

... Petitioner

C/A Shri Rakesh Verma, Advocate

Versus

1. Union Of India through the General Manager,
North Eastern Railway, Gorakhpur.
2. Chief Operations Manager, North Eastern
Railway, Gorakhpur.
3. General Manager (P), North Eastern Railway,
Gorakhpur.
4. Senior Divisional Operations Manager,
North Eastern Railway, Varanasi.
5. Shri U.K.Singh, Senior Divisional Operations
Manager, North Eastern Railway, Varanasi.

.... Respondents

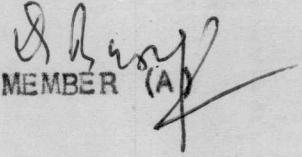
C/R Shri V.K.Goel, Advocate.

ORDER

BY HON'BLE MR. D.S.BAWEJA, A.M.-

This application has been filed challenging
the transfer order dated 14.8.1996 with a prayer to
quash the same.

2. Counter and Rejoinder affidavits have been exchanged. Shri Rakesh Verma, learned counsel for the applicant and Shri S.K.Misra proxy to Shri V.K.Goel, learned counsel for the respondents are present. Shri Rakesh Verma submits that the impugned transfer order has since been cancelled and as such ~~there is no~~ grievance ^{the} exist, at present. In view of this, he does not want to press the O.A. and the O.A. is dismissed accordingly as not pressed.


MEMBER (A)

Gc